



**TAMIL NADU LEGISLATIVE ASSEMBLY  
(ELEVENTH ASSEMBLY)**

**FIFTH SESSION**

**(18<sup>th</sup> March 1998 to 30<sup>th</sup> May 1998)**

**RESUME OF BUSINESS**

**Legislative Assembly Secretariat  
Chennai-600 009**



## **PREFACE**

This Publication contains a brief resume of the business transacted by the Eleventh Tamil Nadu Legislative Assembly during its Fifth Session held from the 18<sup>th</sup> March 1998 to 30<sup>th</sup> May 1998.

Chennai-600 009  
Dated 4<sup>th</sup> August 1998

D. SOLOMON JEYA PAUL,  
*Secretary*



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**TAMIL NADU LEGISLATIVE ASSEMBLY  
ELEVENTH ASSEMBLY- FIFTH SESSION**

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**RESUME OF WORK TRANSACTED BY THE TAMIL NADU LEGISLATIVE  
ASSEMBLY FROM THE 18<sup>TH</sup> MARCH, 1998 TO 30<sup>TH</sup> MAY, 1998.**

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**I. SUMMONS**

Summons for the Fifth Session of the Eleventh Tamil Nadu Legislative Assembly were issued to the Members of the Legislative Assembly on the 7<sup>th</sup> February, 1998 in S.O. Ms. No. 15, Legislative Assembly Secretariat, dated the 7<sup>th</sup> February, 1998 to meet on 12<sup>th</sup> March, 1998. However, a revised notification summoning the Assembly to meet on 18<sup>th</sup> March, 1998 instead of 12<sup>th</sup> March, 1998 was issued to the Members in S.O.Ms. No. 28, Legislative Assembly Secretariat, dated the 4<sup>th</sup> March 1998.

**II. DURATION OF THE MEETING**

The Fifth Session of the Eleventh Tamil Nadu Legislative Assembly Commenced on the 18<sup>th</sup> March, 1998 and adjourned sine-die on the 30<sup>th</sup> May, 1998.

**III. SITTINGS OF THE ASSEMBLY**

The Tamil Nadu Legislative Assembly sat for 43 days during the period from 19<sup>th</sup> March, 1998 to 30<sup>th</sup> May, 1998 on the following days:-

19<sup>th</sup> March, 1998, 20<sup>th</sup> March, 1998, 21<sup>st</sup> March 1998, 23<sup>rd</sup> March, 1998, 27<sup>th</sup> March, 1998, 30<sup>th</sup> March, 1998, 31<sup>st</sup> March, 1998, 1<sup>st</sup> April, 1998, 2<sup>nd</sup> April, 1998, 3<sup>rd</sup> April, 1998, 6<sup>th</sup> April, 1998, 7<sup>th</sup> April, 1998, 15<sup>th</sup> April, 1998, 16<sup>th</sup> April, 1998, 17<sup>th</sup> April, 1998, 20<sup>th</sup> April, 1998, 21<sup>st</sup> April, 1998, 22<sup>nd</sup> April, 1998, 23<sup>rd</sup> April, 1998, 24<sup>th</sup> April, 1998, 27<sup>th</sup> April, 1998, 28<sup>th</sup> April, 1998, 29<sup>th</sup> April, 1998, 30<sup>th</sup> April, 1998, 4<sup>th</sup> May, 1998, 5<sup>th</sup> May, 1998, 6<sup>th</sup> May, 1998, 11<sup>th</sup> May, 1998, 12<sup>th</sup> May, 1998, 13<sup>th</sup> May, 1998, 14<sup>th</sup> May 1998, 15<sup>th</sup> May, 1998, 18<sup>th</sup> May, 1998, 19<sup>th</sup> May, 1998, 20<sup>th</sup> May, 1998, 21<sup>st</sup> May, 1998, 22<sup>nd</sup> May, 1998, 25<sup>th</sup> May, 1998, 26<sup>th</sup> May, 1998, 27<sup>th</sup> May, 1998, 28<sup>th</sup> May, 1998, 29<sup>th</sup> May, 1998 and 30<sup>th</sup> May, 1998.

The Assembly also met in the evening on 20<sup>th</sup> April, 1998, 27<sup>th</sup> April, 1998 and 6<sup>th</sup> May, 1998.

In terms of hours it sat for 183 hours and 48 minutes.

**IV. PROROGATION**

The Fifth Session of Eleventh Tamil Nadu Legislative Assembly was prorogued with effect from the 24<sup>th</sup> June, 1998 vide S.O., M.s. No. 113, Legislative Assembly Secretariat, dated the 25<sup>th</sup> June, 1998.

## V. OATH OR AFFIRMATION BY MEMBERS ELECTED IN BYE ELECTIONS

Under Article 188 of the Constitution of India Tvl. M. Ranganathan and Thangam Thennarasu, who were elected to the Tamil Nadu Legislative Assembly in the bye-elections held in Coonoor (SC) and Aruppukottai Constituencies respectively, solemnly affirmed their allegiance to the Constitution of India in Tamil before Hon. the Speaker in his Chamber on the 16th March, 1998.

## VI. OBITUARY REFERENCES

Thirteen obituary references were made in the House on the demise of the following former Members of the Assembly on the dates noted against them:-

<i>Serial No. and Name</i>	<i>Constituency</i>	<i>Period in which served as Member</i>	<i>Date of demise</i>	<i>Date on which obituary reference was made in the Assembly</i>
(1)	(2)	(3)	(4)	(5)
1. Thiru K.N. Palanisamy Gounder	Tiruppur	1957-62 1962-67	3-1-1996	19-3-1998
2. Thiru V. Ponnusamy Gounder	Tiruppattur General Rural	1946-52	26-9-1997	19-3-1998
3. Thiru K. Ethirajan	Acharappakkam (SC)	1977-80 1985-88	19-10-1997	19-3-1998
4. Thiru M. Chandrasekar	Mugaiyur	1985-88	11.12.1997	19.3.1998
5. Thiru. K. Perumal Pillai	Kanniyakumari	1985-88	24-12-1997	19-3-1998
6. Thiru. T.R. Varadhan.	Kumbakonam	1952-57	2-1-1998	19-3-1998
7. Thiru A.K. Moorthy	Jeyamkondam	1967-71	12-1-1998	19-3-1998
8. Thiru V. Swaminathan	Thiruverambur	1967-71	28-2-1998	19-3-1998



<i>Serial No. and Name</i>	<i>Constituency</i>	<i>Period in which served as Member</i>	<i>Date of demise</i>	<i>Date on which obituary reference was made in the Assembly</i>
(1)	(2)	(3)	(4)	(5)
9. Thiru S. Paramasivam	Andipatti	1967-71	3-3-1998	19-3-1998
10. Thiru V. Balakrishnan	Pudukottai	1952-57	12-3-1998	19-3-1998
11. Tmt. A.G. Padmavathy	Mugaiyur	1969-71 1971-76	30-3-1998	31-3-1998
12. Thiru. A. Duraiyarasan	Aranthangi	1962-67 1967-71	11-4-1998	15-4-1998
13. Thiru A.R. Perumal	Kariapatti	1967-71 1971-76	21-4-1998	22-4-1998

All Members stood in silence for two minutes as a mark of respect of the deceased.

## VII. CONDOLENCE RESOLUTIONS

1. On the 19th March 1998, Hon. the Speaker placed the following two Condolence Resolutions before the House.

(i) "நெடிய அனுபவம் கொண்ட ஒரு தலைவரும், விடுதலைப் போராட்ட வீரரும், எளிமையும் நேர்மையும் ஒருங்கே அமையப் பெற்றவரும், குறுகிய காலத்திற்கு இரு முறை பிரதமராக இருந்தவருமான திரு. குல்சாரிலால் நந்தா அவர்கள் 15/01/1998 அன்று மறைவுற்றதை அறிந்ததும் இம்மாமன்றம் ஆழ்ந்த அதிர்ச்சியையும், துயரத்தையும், வேதனையையும் தெரிவித்துக் கொள்கிறது.

தற்போது பாகிஸ்தானின் ஒரு பகுதியாக விளங்கும் பஞ்சாபில் பிறந்திருந்தபோதிலும் மகாத்மா காந்தியின் அறிவுரையின் பேரில் அகமதாபாதத்தைத் தன் வாழ்விடமாக்கிக் கொண்டு காந்திஜி அமைத்த ஏழை பஞ்சாலைத் தொழிலாளர்களின் தொழிற்சங்கமான மஸ்தூர் மகாஜன் சங்கத்திற்கு பொறுப்பு ஏற்றார். உண்மையான காந்தியவாதியாக இருந்த அவர்.. தன் வாழ்நாளில் பெரும் பகுதியைத் தொழிலாளர்களின் முன்னேற்றத்திற்காகவே செலவிட்டார்.

சுதந்திரப் போராட்டத்தில் ஈடுபட்டதற்காக இவர் மூன்று முறை சிறையிலடைக்கப்பட்டார். பம்பாய் சட்டமன்றப் பேரவைக்கு உறுப்பினராகத் தோந்தெடுக்கப்பட்டு டாக்டர். பாபா சாஹேப் கெர் அமைச்சரவையில் சிறிது காலம் அவர் இடம் பெற்றிருந்தார். சுதந்திர இந்தியாவின் முதல் திட்ட அமைச்சராக பதவி வகித்ததோடன்றி, பண்டித ஜவஹர்லால் நேரு, திரு., லால்பகதூர் சாஸ்திரி, திருமதி இந்திராகாந்தி ஆகியோர் தலைமையிலான அமைச்சரவைகளிலும் பல்வேறு பொறுப்புகளை வகித்தார். நாட்டிற்கு அவர் ஆற்றிய தன்னலமற்ற சேவைக்காக இந்தியாவின் உயரிய விருதான 'பாரத ரத்னா' விருது அவருக்கு அண்மையில் வழங்கப்பட்டது. அவரது

மறைவினால் காந்தியடிகள் காலப் போராட்டம், தியாகம் ஆகியவற்றோடு இருந்த ஒரு இணைப்பை நாடு இழந்து விட்டது. அன்னாரின் குடும்பத்தினருக்கு இம்மாமன்றம் தனது ஆழ்ந்த இரங்கலைத் தெரிவித்துக் கொள்கிறது."

(ii) "1980 ஆம் ஆண்டு முதல் 1984 ஆம் ஆண்டு வரை சென்னை பூங்கா நகர் தொகுதியிலிருந்து தேர்ந்தெடுக்கப்பட்டு தமிழ்நாடு சட்டமன்றப் பேரவையின் உறுப்பினராகவும், 1996 ஆம் ஆண்டில் மக்களவைக்குத் தேர்ந்தெடுக்கப்பட்டு மத்திய பாதுகாப்புத்துறை இணை அமைச்சராகவும், இனிய பண்பும், செயல்திறனும் கொண்டு எளிமையுடன் வாழ்ந்த திரு. என்.வி.என். சோமு அவர்கள் 14.11.1997 அன்று மறைந்தமை குறித்து இப்பேரவை பெரும் அதிர்ச்சியும், ஆற்றொணாத் துயரமும் கொள்கிறது. அன்னாரது மறைவினால் அவரைப் பிரிந்து வருந்தும் அவர்தம் குடும்பத்தினர்க்கு இப்பேரவை தனது ஆழ்ந்த இரங்கலையும், அனுதாபத்தினையும், தெரிவித்துக் கொள்கிறது."

The above two resolutions were adopted nem con and the House stood in silence for one minute.

The House then adjourned for 15 minutes as a mark of respect to the deceased.

2. On the 20th March, 1998, Hon. the Speaker pleased the following Condolence Resolution before the House:-,

"இந்திய நாட்டின் பழம்பெரும் தலைவர்களில் ஒருவரும், சுதந்திரப் போராட்ட வீரரும், சமூக அரசியல் மேதையும், மார்க்சீய கோட்பாடுகளை தனது முழு மூச்சாக கொண்டவரும், கேரள மாநிலத்தின் முன்னாள் முதல்வருமான திரு. ஈ.எம்.என். நம்பூதிரிபாட் அவர்கள் 19-3-1998 அன்று தனது 89-வது அகவையில் மறைவுற்ற செய்தி அறிந்து இப்பேரவை பெரும் அதிர்ச்சியும், ஆற்றொணாத் துயரமும் கொள்கிறது.

மார்க்சீய தத்துவ மேதையான அவர் அன்றைய ஒருங்கிணைந்த சென்னை மாகாணத்தின் பொன்னானி பொது ஊரகத் தொகுதியிலிருந்து அன்றைய சென்னை மாகாண சட்டமன்றப் பேரவையின் உறுப்பினராக 1939-ஆம் ஆண்டில் தேர்ந்தெடுக்கப்பட்டும், உலகிலேயே முதன் முறையாக மக்களால் தேர்ந்தெடுக்கப்பட்ட கம்யூனிஸ்ட் அரசின் முதல்வராக 1957-ஆம் ஆண்டு முதல் 1959-ஆம் ஆண்டு வரையும், 1967-ஆம் ஆண்டில் மீண்டும் பல்வேறு அரசியல் கட்சிகள் சார்ந்த கூட்டணி அரசிற்கு தலைமை பொறுப்பு ஏற்று கேரள மாநில முதல்வராக, தொழிலாளர்கள், தாழ்த்தப்பட்ட ஏழை எளியவர்களின் நலனுக்காக தனது இறுதி மூச்சு வரை பாடுபட்ட அவர் சிறந்த எழுத்தாளராகவும், பத்திரிகை ஆசிரியராகவும் திகழ்ந்துள்ளார். அன்னாரது மறைவினால் அவரைப் பிரிந்து வருந்தும் அவர் தம் குடும்பத்தினருக்கு ஆழ்ந்த இரங்கலையும் அனுதாபத்தினையும் இப்பேரவை தெரிவித்துக் கொள்கிறது".

The Resolution was adopted nem-con after observing silence for one minute as a mark of respect to the deceased.

## VIII. QUESTIONS

697 Starred Questions were answered on the floor of the House. Answers to 1993 unstarred Questions were also placed on the Table of the House.

### **IX. PANEL OF CHAIRMEN**

On the 19th March, 1998, Hon. the Speaker announced in the House the following Panel of Chairmen for the Fifth Session of the Eleventh Tamil Nadu Legislative Assembly:-

1. Thiru R. Sethunathan
- 2.. Thiru K. Manoharan
- 3 . Thiru. V. Velusamy
4. Thiru C. Gnanasekaran
5. Thiru. N. Periasamy
6. Thiru S. Mohamed Kother Mohideen.

### **X. GOVERNOR'S ADDRESS AND MOTION OF THANKS THEREON**

Justice Selvi M. Fathima Beevi, Governor of Tamil Nadu addressed the Members of the Eleventh Tamil Nadu Legislative Assembly assembled in the Legislative Assembly Chamber, Secretariat, Chennai at 9.30 A.M on Wednesday, the 18th March, 1998.

'Tamizh Thai Vazhthu' was played at the Commencement of the Governor's Address and 'National Anthem' was played at the end of the Governor's Address.

The Motion of Thanks to the Governor's Address was moved by Thiru. E. Pugazhendhi and Seconded by Thiru Era. Bernard, on the 19th March, 1998.

The discussion on the Motion of Thanks took place in the Assembly for four days, viz, 19th March, 1998, 20th March, 1998, 21st March, 1998 and 23rd March 1998. Thirty-one Members including the Leader of Opposition took part in the discussion. Hon. the Chief Minister replied to the debate on the 23rd March, 1998.

Five Amendments to the Motion of Thanks were received, out of which three were admitted and remaining two amendments disallowed. Thiru G.K. Mani, M.L.A., moved the amendments standing in his name in the House on 21st March, 1998. At the end of the discussion on the Motion of Thanks on the 23rd March, 1998, the amendment moved by Thiru G.K. Mani, was deemed to have been withdrawn by leave of the House and the original motion of Thanks to the Governor's Address was adopted in the House on the 23rd March. 1998.

**XI. STATEMENTS MADE BY THE MINISTERS UNDER RULE 110 OF THE  
TAMIL NADU LEGISLATIVE ASSEMBLY RULES**

During the period, 22 statements were made by Hon. Ministers under Rule 110 of the Tamil Nadu Legislative Assembly Rules on the following matters of Public importance:-

<i>Serial Number and Date</i> (1)	<i>Statement made by</i> (2)	<i>Subject</i> (3)
1. 20-3-1998	Hon. Kalaingar M. Karunanidhi, Chief Minister	Sanctioning of cash reward of Rs. 1000/-to every member of more than 86,000 strong police force in Tamil Nadu right from the head constable to the D.G.P for their lightening action in seizing explosives, arresting extremist, saving and protecting people's lives after Coimbatore bomb blast.
2. 21-3-1998	Hon. Thiru Aladi Aruna, Minister for Law	Review of cases filed against EX-Chief Minister, J. Jayalalitha on corruption charges.
3. 30-3-1998	Hon. Thiru A. Rahman Khan, Minister for Labour	Agreement reached between the representative of workers union and the management following the intervention of Hon. Chief Minister to reopen the 122 year old Buckingham and Carnatic Mills (Binny) on 14th January 1999.
4. 31-3-1998	Hon. Thiru Ko. Si. Mani, Minister for Rural Development and Local Administration	Constitution of a Committee to review Profession Tax being levied by the local bodies with Municipal Administration and Water Supply Department, Secretary as its convener.
5. 03-4-1998	Hon. Thiru Arcot N. Veerasamy, Minister for Health and Electricity	Rotational weekly holidays for industries receiving high tension power supply in their work units to bring the power deficit to 200 MW.
6. 03-4-1998	Hon. Thiru Durai Murugan, Minister for Public Works	Flowing of Krishna Water into the City reservoirs at the rate of 500 cusecs from July and as a result residents of Chennai will not face water scarcity in the near future with sufficient storage in the three lake supplying water to the City.

<i>Serial Number and Date</i> (1)	<i>Statement made by</i> (2)	<i>Subject</i> (3)
7.07-4-1998	Hon. Thiru. K. Sundaram, Minister for Milk	Hike in price of Aavin Milk Marketed by the Tamil Nadu Co-operative Milk Producers Federation in view of the higher procurement price given to producers.
8. 17-4-1998	Hon. Kalaighnar M. Karunanidhi, Chief Minister	Pay hike for Noon-meal workers employed as organisers, cooks and assistants in the noon-meals centres run by the Tamil Nadu Government with retrospective effect from 01-01-1996.
9. 17-4-1998	Hon. Thiru Arcot N. Veerasamy, Minister for Health and Electricity	30 percent power cut for industries and Commercial establishments, which use High Tension power supply exceeding 150 KVA from 20-4-1998.
10. 24-4-1998	Hon. Kalaighnar M. Karunanidhi , Chief Minister	Another instalment of D.A. to the State Government Employees and Pensioner from 13 percent to 16 percent with effect from 1-1-1998
11. 29-4-1998	Hon. Thiru Ko.Si. Mani, Minister for Rural Development and Local Administration	Rebuttal of charges made by TMC, M.L.A., Dr. A. Chellakumar on the floor of the House on 27-4-1998 on the alleged irregularities in the purchase of jet roding machines and the award of contract in the Kolathur head works by Metro Water.
12. 30-4-1998	Hon. Kalaighnar M. Karunanidhi, Chief Minister	Package of relief measures to the handloom weavers redressing their grievances and a special 10% rebate on accumulated handloom stocks for three months from 1-5-1998.
13. 11-5-1998	Hon Dr. K . Ponmudi, Minister for Transport	Pay scales of Transport Corporation staff as Rs.6152 and Rs. 6122 respectively of Drivers and Conductors pertains to those who have completed twenty years of services which include bonus, collection incentives, productivity and food allowance and the starting pay for Drivers is Rs.4982/- and for Conductors is Rs. 4950/- and the erroneous statistics given earlier while replying to the Transport Demand was due to lapse of officials.

<i>Serial Number and Date</i> (1)	<i>Statement made by</i> (2)	<i>Subject</i> (3)
14.15-5-1998	Hon. Dr. M. Tamilkudimagan, Minister for Tamil Development Tamil Culture and HR & C.E.	Increase in the subsidy from Rs. 45 lakhs to 75 lakhs for annual Temple renovation and introduction of computer facilities in ten zonal offices of Joint Commissioners.
15. 18-5-1998	Hon. Kalaingar M. Karunanidhi, Chief Minister	The retirement age of the State Government Employees will not be raised from the present 58 years to 60 as it will affect employment opportunities and promotion of existing staff.
16. 18-5-1998	Hon. Thiru Arcot N. Veerasamy, Minister for Health and Electricity	Detection of 19 persons who had entered the services of the Tamil Nadu Electricity Board by producing fake transfer orders and filing of an FIR with the Chintadripet Police Station.
17. 18-5-1998	Hon. Thiru K.N. Nehru. Minister for Food. Public Distribution System and Co-operation	Fixing of schedules for the conduct of Elections to 'all Central Co-operative societies, barring Central Co-operative Banks, District Co-operative Unions, Co-operative Training Printing Presses to be completed by the 11th July 1998.
18. 20-5-1998	Hon. Thiru K.N. Nehru, Minister for Food. Public Distribution system and Co-operation	Procurement of 11.32 lakhs metric tones of paddy all over Tamil Nadu through 1012 procurement Centres till 30th April, 1998 during the current samba season by the State Government.
19. 26-5-1998	Hon. Kalaingar M. Karunanidhi, Chief Minister	Constitution of a Committee comprising Legislators with the Minister for Backward Classes, Thiru M.R.K. Panneerselvam as the Chairman of the Committee to study the vacancies (reserved for B.Cs. and M.B.Cs.) in A,B,C, and D categories of service in various Departments and to recommend measures for filling up such posts through direct recruitment at the lower level.

<i>Serial Number and Date</i> (1)	<i>Statement made by</i> (2)	<i>Subject</i> (3)
20. 28-5-1998	Hon. Pasumpon Tha. Krittinan, Minister for Highways	Decision of the Tamil Nadu Government to invite private Investments for a joint sector project for developing three "all weather mega ports" in Cuddalore. Cheyyur and Colachel in the State.
21. 30-5-1998	Hon. Tmt. S.P. Sarkuna Pandian, Minister for Social welfare	Irregularities committed by the previous regime under girl child protection scheme and the modified scheme launched by the present Government envisaging a deposit of Rs.3000/- or Rs.1500/- in the name of the girl for the first or second girl child after sterilisation in the Tamil Nadu Transport Development Finance Corporation for twenty years and the amount on maturity to be disbursed to the girls.
22. 30-5-1998	Hon. Dr.K. Ponmudi, Minister for Transport	Arrest of two person by name Sasi Fernando and Arunachalam for having collected Rs. 60,000/- from a person in Bhuvanagiri by producing letters carrying forged signatures of Chief Minister recommending appointment in the State owned Transport Corporation.

## **XII. STATEMENTS MADE BY THE MINISTER UNDER RULE 111 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES**

1. On the 22<sup>nd</sup> April, 1998, Hon. Thiru Veerapandi S. Arumugam, Minister for Agriculture, made a statement under rule 111 of the Assembly Rules correcting his reply given to the discussion of Demands for Grants for 20-Agriculture and 53 – Capital Outlay on Agriculture on the 15<sup>th</sup> March, 1998.
2. On the 19<sup>th</sup> May, 1998, Hon. Prof. K. Anbazhagan, Minister for Education, made a statement under rule 111 of the Assembly Rules correcting his reply given to the Question No.8868 raised by Thiru. B. Ranganathan and answered on the floor of the House on the 14<sup>th</sup> May, 1998.
3. On the 29<sup>th</sup> May 1998, Hon. Thiru Veerapandi S. Arumugam, Minister for Agriculture made a statement under rule 111 of the Assembly Rules correcting his reply given 'to the Question No.3618 raised by Thiru. K. Manivarma and answered on the floor of the House on the 10<sup>th</sup> April 1997.

4. On the 30<sup>th</sup> May, 1998, Hon. Thiru Ko. Si. Mani, Minister for Rural Development and Local Administration made a statement under rule 111 of the Assembly rules correcting his reply given to the Question No. 6434 raised by Thiru U. Thisaiveeran and answered on the floor of the House on the 20<sup>th</sup> March, 1998.

### XIII. CALLING ATTENTION STATEMENTS

36 Calling Attention Statements were made on the floor of the House by the Hon. Ministers on the following matters of urgent public importance:-

<i>Serial Number and date on which the Statement was made</i> (1)	<i>Name of the members who called the attention of the Minister</i> (2)	<i>Minister who made the Statement</i> (3)	<i>Subject</i> (4)
1. 16-4-1998	Thiru G.K. Mani	Hon. Minister for Social Welfare	Condition of Women temporarily employed on consolidated pay in the Tamil Nadu Corporation for Development of Women Limited under the IFAD Scheme.
2. 17-4-1998	Thiru K. Ravi Arunan	Hon. Minister for Public Works	Necessity to accord permission to the public for removing the silt by themselves in Gundaru, Rama river and Kadana river reservoirs in Thirunelveli District.
3. 17-4-1998	Thiru D. Mony	Hon. Minister for Highways	Dilapidated condition of the bridge across the river Thamiraparani near Kuzhithurai in Kanyakumari District.
4. 20-4-1998	Thiru G.K. Mani	Hon. Minister for Agriculture	Farmers being affected for not increasing in the sugarcane price.



<i>Serial Number and date on which the Statement was made</i> (1)	<i>Name of the members who called the attention of the Minister</i> (2)	<i>Minister who made the Statement</i> (3)	<i>Subject</i> (4)
5. 20-4-1998	Thiru C. Gnanasekaran	Hon. Minister for Handlooms	Closure of Ariyur Co-operative Spinning Mills in Vellore District.
6. 21-4-1998	Dr. D. Kumaradas	Hon. Minister for Health and Electricity	Necessity for appointing Indian Medicine Practitioners in all Government Taluk, Municipal and Panchayat Union Hospitals in Tamil Nadu.
7. 21-4-1998	Thiru Kuttalam P. Kalyanam	Hon. Minister for Health and Electricity	Need for taking action to obtain letter of commitment from Government of India for the Natural gas Scheme. In Kadalangudi Village, Mayiladuthurai Taluk, Nagapattinam District.
8. 23-4-1998	Thiru G. Nizamudeen	Hon. Minister for Highways	Difficulties and imminent danger arising out of the narrow and damaged condition of Vettaru bridge in Nagore.
9. 23-4-1998	Thiru G. K. Mani	Hon. Minister for Handlooms	Situation arising out of closure of Co-optex show room in Pennagaram, Dharmapuri District.
10. 29-4-1998	Thiru. C. Velayutham	Hon. Minister for Health and Electricity	Death occurred due to the consumption of tablets meant for filaria patients in Gudiyatham.

<i>Serial Number and date on which the Statement was made</i> (1)	<i>Name of the members who called the attention of the Minister</i> (2)	<i>Minister who made the Statement</i> (3)	<i>Subject</i> (4)
11. 29-4-1998	Thiru S. Ramalingam	Hon. Minister for Health and Electricity	Dilapidated condition of Kovilampallam Primary Health Centre in Thanjavur District.
12. 30-4-1998	Thiru. K. Manivarma	Hon. Minister for Education	Teachers abstaining from schools resulting in closure of Elementry Schools in Thandarampattu Union. Tiruvannamalai District.
13. 30-4-1998	Thiru N. Periyasamy	Hon. Minister for Health and Electricity	Situation arising out of the requirement that only doctors who have registered before 3-3-1998 are eligible to appear for the Assistant Civil Surgeon Examination conducted by the Tamil Nadu Public Service Commission.
14. 4-5-1998	Thiru. C. Karuppasamy	Hon. Minister for Rural Development and Local Administration	Necessity for providing an exclusive Water Supply scheme to Alangulam Constituency without affecting the Thamiraparani Composite Water Supply scheme in Sankarankoil, Tirunelveli District.

<i>Serial Number and date on which the Statement was made</i> (1)	<i>Name of the members who called the attention of the Minister</i> (2)	<i>Minister who made the Statement</i> (3)	<i>Subject</i> (4)
15. 4-5-1998	Thiru Ravi Arunan	Hon. Minister for Rural Development and Local Administration	Necessity for conducting auction for collection of Parking, Dressing Rooms charges etc. in Courtallam, Tirunelveli District.
16. 11-5-1998	Thiru R. Thamaraikani	Hon. Minister for Health and Electricity	Adverse effect of the public because of the service connections provided to the wells on the banks of the River Peyanaru in Thiruvilliputhur in violation of the Government Orders.
17. 11-5-1998	Thiru. L. Santhanam	Hon. Minister for Handlooms	Development of weavers and recession in the production of cloth resulting from power looms in Arni area.
18. 12-5-1998	Thiru. K. Nizamudeen	Hon. Minister for Health and Electricity	Necessity for a sub-station at Vettaikaran Panchayat in Nagapattinam Constituency in view of low voltage prevailing in Kilaiyur Union area.
19.12-5-1998	Thiru V. Sivapunniyam	Hon. Minister for Health and Electricity	Necessity to expand and establish the government Hospital at Mannargudi in Thiruvarur District at a new location.

<i>Serial Number and date on which the Statement was made</i> (1)	<i>Name of the members who called the attention of the Minister</i> (2)	<i>Minister who made the Statement</i> (3)	<i>Subject</i> (4)
20. 14-5-1998	Thiru M. Ramachandran	Hon. Minister for Labour	Plight of the workers consequent on the lock out declares by the Thanjavur Spinning Mills from 25-4-1998.
21. 15-5-1998	Tvl. Saidai K. Kittu, Chengai Sivam and B. Ranganathan.	Hon. Minister for Education	Dismissal of Tmt. Rajaseeli John, Principal, Y.M.C.A. College for Physical Education, Saidapet as she objected to transferring a portion of land belonging to that College to a private person.
22. 15-5-1998	Thiru. S. Ramalingam	Hon. Minister for Health and Electricity	Difficulties faced by the people due to low voltage resulting from the stoppage of works relating to establishment of a sub-station at Thirupanathal, Thiruvidaimarudur Taluk, Thanjavur District.
23. 18-5-1998	Tvl. D.Sudarsanam, C. Gnanasekaran and G.K. Mani	Hon. Minister for Health and Electricity	Adverse Conditions resulting from the power cut in Agricultural, Industrial and business establishments in Tamil Nadu.

<i>Serial Number and date on which the Statement was made</i> (1)	<i>Name of the members who called the attention of the Minister</i> (2)	<i>Minister who made the Statement</i> (3)	<i>Subject</i> (4)
24. 19-5-1998	Thiru Kuttalam, P. Kalyanam	Hon. Minister for Health and Electricity	Need for supplying electricity temporarily to Kuttalam area through Thiruvarur sub-station as the transformer in Kuttalam area has been destroyed by fire.
25. 19-5-1998	Thiru. I. Ganesan	Hon. Minister for Highways	Dilapidated condition of the bridge across the river Sarabanga near Edappadi Bus Stand.
26. 21-5-1998	Tvl. N.R. Alagaraja and O.R.Ramachandran	Hon. Minister for Rural Development and Local Administration	Strike by the staff Members of 8 Panchayat Unions in Theni District from 3-4-1998.
27. 21-5-1998	Thiru K. Manoharan	Hon. Minister for Handlooms	Plight of workers due to the closure of co-operative power looms in Dharmapuri District.
28. 22-5-1998	Tvl. S. Thirunavukkarasu and Durai. Chandrasekaran	Hon. Minister for Health and Electricity	Need for taking over the closed T.B. Sanatorium at Singappatti. Thanjavur District either by the Government or by the Thanjavur Medical College.

<i>Serial Number and date on which the Statement was made</i> (1)	<i>Name of the members who called the attention of the Minister</i> (2)	<i>Minister who made the Statement</i> (3)	<i>Subject</i> (4)
29. 22-5-1998	Tvl. C.T. Dhandapani D. Mony K. Subbarayan N. Periyasamy V. Sivapunniam and G. Nizamudeen	Hon. Minister for Handlooms	Danger confronted by the small spinning units in Tamil Nadu due to the shortage of cotton and the recession in cotton thread manufacturing.
30. 26-5- 1998	Thiru D. Amaramoorthy	Hon. Minister for Rural Development and Local Administration	Situation arising out of encroachments by private individuals on the roads of Ariyalur Town Panchayat.
31. 27-5-1998	Thiru. D. Sudarsanam	Hon. Minister for Rural Development and Local Administration.	Situation arising out of scarcity of drinking water in Avadi Municipality.
32.27-5-1998	Tvl. P. R. sundaram and R. Thamaraiikkani	Hon. Minister for Animal Husbandry	Fall in products of eggs due to the death of six Lakhs hens in Namakkal areas.
33. 28-5-1998	Thiru K.C. Ganesan	Hon. Minister for Highways	Dilapidated condition of the bridges on T. Pazhur Vilankudi Road, Karaikurichi – Thirupuranthan Road and Idanganni – Annakkaranpetti road in Jeyankondam constituency.

<i>Serial Number and date on which the Statement was made</i> (1)	<i>Name of the members who called the attention of the Minister</i> (2)	<i>Minister who made the Statement</i> (3)	<i>Subject</i> (4)
34. 28-5-1998	Dr. D. Kumaradas	Hon. Minister for Social Welfare	Situation arising out of surrender of unutilized funds allotted in 1997-98 towards the free supply of instruments to physically handicap.
35. 29-5-1998	Thiru G. Nizamudeen	Hon. Minister for Rural Development and Local Administration	Dilapidated condition of the first floor of Nagappattinam Municipal girls Higher Secondary School Buildings.
36. 29-5-1998	Tvl. A. Natarajan, C. Gnanasekaran and A. Rasendiran Alias Dheeran.	Hon. Minister for Labour	Situation arising out of the election not being held within the stipulated time and according to the rules of the Simpson Trade Union

Besides, on the 30<sup>th</sup> May, 1998 Copies of statements relating to fifty-six notices of Calling Attention Motions on matters of urgent Public importance were also laid in the Table of the House.

#### **XIV. ADJOURNMENT MOTION**

The following notice of Motion for adjournment of business of the House was brought before the House and Hon. The Speaker withheld his consent to raise the same after hearing both the Members and Hon. Minister for Education:

<i>Date</i>	<i>Name of Members</i>	<i>Subject</i>
20-04-1998	Tvl. R. Thamaraikkani, C. Gnanasekaran and V. Sivapunniam	Release of Question Paper of Tenth Standard Examination (S.S.L.C) in Tamil Nadu.

### XV. LEGISLATIVE BUSINESS

During the period, 43 Bills were introduced in the Assembly and all the Bills were considered and passed as detailed below:

<i>Sl. No.</i>	<i>Title of the Bill</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
(1)	(2)	(3)	(4)
1.	The Tamil Nadu Cinemas (Regulation) Amendment Bill, 1998 (L.A. Bill No. 1 of 1998)	20-3-1998	23-3-1998
2.	The Tamil Nadu Panchayats (Amendment ) Bill, 1998 (L.A. Bill No. 2 of 1998)	21-3-1998	23-3-1998
3.	The Tamil Nadu Panchayats (Second Amendment ) Bill, 1998 (L.A. Bill No. 3 of 1998)	21-3-1998	23-3-1998
*4..	The Tamil Nadu General Sales Tax (Sixth Amendment ) Amendment Bill, 1998 (L.A. Bill No. 4 of 1998)	23-3-1998	23-3-1998
*5.	The Tamil Nadu Appropriation (Vote on Account) Bill, 1998 (L.A. Bill, No. 5 of 1998)	30-3-1998	30-3-1998
*6.	The Tamil Nadu Appropriation Bill, 1998 (L.A. Bill No.6 of 1998)	30-3-1998	30-3-1998
7.	The Indian Electricity (Tamil Nadu Amendment ) Bill, 1998 (L.A. Bill No.7 of 1998)	1-4-1998	28-5-1998
8.	The Tamil Nadu District Municipalities (Amendment) Bill, 1998 (L.A. Bill No.8 of 1998)	2-4-1998	24-4-1998
9.	The Tamil Nadu Dr. Ambedkar Law University (Amendment ) Bill, 1998 (L.A. Bill No. 9 of 1998)	7-4-1998	29-5-1998
10.	The Tamil Nadu District Municipalities (Second Amendment) Bill, 1998 (L.A. Bill No. 10 of 1998)	15-4-1998	24-4-1998



<i>Sl. No.</i>	<i>Title of the Bill</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
<i>(1)</i>	<i>(2)</i>	<i>(3)</i>	<i>(4)</i>
11.	The Tamil Nadu Agricultural Produce Marketing (Regulation) Amendment Bill, 1998, (L.A. Bill No. 11 of 1998)	22-4-1998	24-4-1998
12.	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment Bill, 1998 (L.A. Bill No. 12 of 1998)	30-4-1998	28-5-1998
13.	The Tamil Nadu Co-operative Societies (Appointment of Special Officers) Amendment Bill, 1998 (L.A. Bill No. 13 of 1998)	30-4-1998	4-5-1998
14.	The Tamil Nadu Panchayats (Third Amendment ) Bill, 1998 (L.A. Bill No. 14 of 1998)	19-5-1998	29-5-1998
15.	The Tamil Nadu Forest (Amendment) Bill, 1998 (L.A. Bill No. 15 of 1998)	19-5-1998	29-5-1998
16.	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Bill, 1998 (L.A. Bill No. of 16 of 1998)	21-5-1998	29-5-1998
17.	The Chennai City Police (Amendment ) Bill, 1998 (L.A. Bill No. 17 of 1998)	25-5-1998	30-5-1998
18.	The Tamil Nadu Panchayats (Fourth Amendment) Bill, 1998 (L.A. Bill No. 18 of 1998)	25 - 5 -1998	29-5-1998
19.	The Tamil Nadu Prevention of Terrorist Activities Bill, 1988 (L.A. Bill No. 19 of 1998)	26-5-1998	30-5-1998
20.	The Tamil Nadu Tax on Entry of Motor Vehicles into Local Areas (Amendment) Bill, 1998 (L.A. Bill No. 20 of 1998)	26-5-1998	30-5-1998

<i>Sl. No.</i>	<i>Title of the Bill</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
21.	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Second Amendment Bill, 1998 (L.A. Bill No.21 of 1998)	26-5-1998	28-5-1998
22.	The Indian Criminal Law Amendment (Tamil Nadu Amendment ) Bill, 1998 (L.A. Bill No. 22 of 1998)	27-5-1998	30-5-1998
23.	The Tamil Nadu General Sales Tax (Amendment ) Bill, 1998 (L.A. Bill No. 23 of 1998)	27-5-1998	29-5-1998
24.	The Tamil Nadu General Sales Tax (Second Amendment) Bill, 1998 (L.A. Bill No.24 of 1998)	27-5-1998	29-5-1998
25.	The Tamil Nadu General Sales tax (Third Amendment ) Bill, 1998 (L.A. Bill No.25 of 1998)	27-5-1998	29-5-1998
26.	The Tamil Nadu General Sales Tax (Special Provisions and Validation) Bill, 1998 (L.A. Bill No.26 of 1998)	27-5-1998	29-5-1998
27.	The Tamil Nadu Additional Sales Tax (Amendment) Bill, 1998 ( L.A. Bill No. 27 of 1998)	27-5-1998	29-5-1998
28.	The Tamil Nadu Entertainments Tax (Amendment) Bill, 1998 (L.A. Bill No. 28 of 1998)	27-5-1998	29-5-1998
29.	The Tamil Nadu Entertainments Tax (Special Provision ) Bill, 1998 (L.A. Bill No. 29 of 1998)	27-5-1998	29-5-1998
30.	The Tamil Nadu Tax on Entry of Motor Vehicles into Local Areas (Second Amendment ) Bill, 1998 (L.A. Bill No.30 of 1998)	27-5-1998	30-5-1998
31.	The Tamil Nadu Transparency in Tenders Bill, 1998 (L.A. Bill No. 31 of 1998)	27-5-1998	29-5-1998

<i>Sl. No.</i>	<i>Title of the Bill</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
32.	The Tamil Nadu Motor Vehicles Taxation (Amendment ) Bill, 1998 (L.A. Bill No. 32 of 1998)	27-5-1998	29-5-1998
33.	The Indian Stamp (Tamil Nadu Amendment) Bill, 1998 (L.A. Bill No.33 of 1998)	27-5-1998	29-5-1998
34.	The Tamil Nadu Appropriation (No.2) Bill, 1998 (L.A. Bill No.34 of 1998)	27-5-1998	28-5-1998
35.	The Tamil Nadu Appropriation (No.3) Bill, 1998 ( L.A.Bill No.35 of 1998)	27-5-1998	28-5-1998
36.	The Tamil Nadu Prohibition (Amendment ) Bill, 1998 ( L.A.Bill No.36 of 1998)	28-5-1998	30-5-1998
37.	The Tamil Nadu Universities Laws (Amendment ) Bill, 1998 (L.A. Bill No. 37 of 1998)	28-5-1998	30-5-1998
38.	The Tamil Nadu Public Libraries (Amendment) Bill, 1998 (L.A. Bill No.38 of 1998)	28-5-1998	30-5-1998
39.	The Tamil Nadu Recognised Private Schools (Regulation) (Amendment) Bill, 1998 (L.A. Bill No. 39 of 1998)	28-5-1998	30-5-1998
40.	The Tamil Nadu Private Colleges (Regulation) Amendment Bill, 1998 (L.A. Bill No.40 of 1998)	28-5-1998	30-5-1998
41.	The Tamil Nadu Municipal Laws (Second Amendment) Amendment Bill, 1998 (L.A. Bill No. 41 of 1998)	28-5-1998	29-5-1998
42.	The Chennai Metropolitan Water Supply and Sewerage (Amendment) Bill, 1998 (L.A. Bill No.42 of 1998)	28-5-1998	29-5-1998

<i>Sl. No.</i>	<i>Title of the Bill</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
43.	The Tamil Nadu Hindu Religious and Charitable Endowments (Second Amendment) Bill, 1998 (L.A. Bill No.43 of 1998)	28-5-1998	30-5-1998

\* Rule 30, 130 and 132 of the Tamil Nadu Legislative Assembly Rules were suspended and the Bills, introduced, considered and passed on the same day.

## **XVI. FINANCIAL BUSINESS**

The Budget for the year 1998-99 was presented to the Legislative Assembly by Hon. Kalaingar M. Karunanidhi, Chief Minister at 9.30 A.M. on the 27th March, 1998 (Friday)

The General Discussion on the Budget took place for 6 days on the following dates:

30th March, 1998, 31st March, 1998, 1st April, 1998, 2nd April, 1998, 3rd April, 1998 and 6th April, 1998.

The Hon. Chief Minister replied to the debate on the 6th April, 1998.

Discussion on the Voting of Demands for Grants took place on the following dates:

7th April, 1998, 15th April, 1998, 16th April, 1998, 17th April, 1998, 20th April, 1998, 21st April, 1998, 22nd April, 1998, 23rd April, 1998, 24th April, 1998, 27th April, 1998, 28th April, 1998, 29th April, 1998, 30th April, 1998, 4th May, 1998, 5th May, 1998, 6th May, 1998, 12th May, 1998, 13th May, 1998, 14th May, 1998, 15th May, 1998, 18th May, 1998, 19th May, 1998, 20th May, 1998, 21st May, 1998, 22nd May, 1998, 25th May, 1998, 26th May, 1998 and 27th May, 1998.

Voting on Demands for Grants lasted

Out of 3977 Cut Motions received, 3653 were admitted of which only 601 were actually moved in the House. After the discussion on the Demands for Grants were over, the Cut Motions were either withdrawn by the Members or deemed to have been withdrawn by leave of the House. All the 61 Demands for Grants were discussed and voted by the House. The dates on which the Demands were discussed and Voted are given in the Annexure. (Page No.53) .

The Tamil Nadu Appropriation (No.2) Bill, 1998 (L.A. Bill No.34 of 1998) relating to the Budget for the year 1998-99 was introduced in the Assembly on the 26th May, 1998 and was considered and passed on the 28th May, 1998.

2. On the 27th March, 1998, Hon. Kalaingar M. Karunanidhi, Chief Minister, laid on the Table, the Demands for Advance Grants (Vote on Account) for the year 1998-99.

The Demands were moved and Voted by the House on the 30th March, 1998.

The Tamil Nadu Appropriation (Vote on Account) Bill, 1998 (L.A. Bill No.5 of 1998) relating to the Demands for Advance grants (Vote on Account) for the year 1998-99 was introduced in the Assembly on the 30th March, 1998 and considered and passed on the same day.

(3) On the 30th March, 1998, Hon. Kalaingar M. Karunanidhi, Chief Minister, presented to the Assembly the Final Supplementary Statement of Expenditure for the year 1997-98.

The House voted the Demands for Final supplementary Statement of Expenditure for the year 1997-98 on the 30th March, 1998 without discussion.

The Appropriation Bill relating to Final Supplementary Statement of Expenditure for the year 1997-98 i.e., the Tamil Nadu Appropriation Bill, 1998 (L.A. Bill No.6 of 1998) was introduced in the assembly on the 30th March 1998 and considered and passed on the same day.

(4) On the 26th May, 1998, Hon. Kalaingar M. Karunanidhi, Chief Minister, presented to the Assembly the Demands for Excess Expenditure for the year 1988-89.

The Demands were moved and voted by the House on the 27th May, 1998.

The Tamil Nadu Appropriation (No.3) Bill, 1998 (L.A. Bill No.35 of 1998) relating to the Demands for Excess Expenditure for the year 1988-89 was introduced in the Assembly on the 27th May 1998 and considered and passed on the 28th May, 1998.

## **XVII. GOVERNMENT MOTIONS**

(1) On the 21st March 1998, Hon Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That Rule 32 of the Tamil Nadu Legislative Assembly Rules which provides that the first honour of every sitting be available for 'Questions and Answers' be suspended on the 23rd March, 1998 and the House do resolve to transact Government Business".

The motion was adopted nem.con.

(2) On the 23rd March 1998, Hon. Prof .K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That the Tamil Nadu Legislative Assembly Rules 30, 130 and 132 be suspended and the Tamil Nadu General Sales Tax (Sixth Amendment) Amendment Bill, 1998 (L.A. Bill No.4 of 1998) be taken up for consideration and passing today (23-3-1998) itself".

The motion was put to vote and carried.

(3) On the 23rd March 1998, Hon. Prof K. Anbazhagan, Leader of the House, (Minister for Education) moved the following motion:-

"That under Rule 25 (1) of the Tamil Nadu Legislative Assembly Rules, the House be adjourned today (23-3-1998) and meet again at 9.30 A.M. on 27th March 1998".

The Motion was adopted nem-con.

(4) On the 30th March 1998, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That the Tamil Nadu Legislative Assembly Rules 30, 130 and 132 be suspended and the Tamil Nadu Appropriation (Vote on Account) Bill, 1998 (L.A. Bill No.5 of 1998) and the Tamil Nadu Appropriation Bill, 1998 (L.A. Bill No.6 of 1998) be taken up for consideration and passing today (30-3-1998) itself".

The motion was put to vote and carried.

(5) On the 3rd April 1998, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That Rule 32 of the Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for 'Questions and Answers' be suspended on the 6th April, 1998 and the House do resolve to transact Government business".

The motion was adopted nem con.

(6) Election of Sixteen Members to the Committee on Estimates-

On the 15th April 1998, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That with reference to rule 195 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed, on a date to be fixed by Hon. the Speaker to elect Sixteen Members to be Members of the Committee on Estimates for the year 1998-99".

The motion was put to vote and carried.

## (7) Election of Sixteen Members to the Committee on Public Accounts-

On the 15th April 1998, Hon Prof K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That with reference to rule 203 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed, on a date to be fixed by Hon. the Speaker to elect Sixteen Members to be Members of the Committee on Public Accounts for the year 1998-99".

The motion was put to vote and carried.

## (8) Election of Sixteen Members to the Committee on Public Undertakings-

On the 15th April 1998, Hon Prof K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That with reference to rule 211 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed, on a date to be fixed by Hon. the Speaker to elect Sixteen Members to be Members of the Committee on Public Undertakings for the year 1988-99".

The motion was put to vote and carried.

## (9) Election of Fourteen Members to the Committee of Privileges-

On the 15th April 1998, Hon Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That with reference to rule 227 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed, on a date to be fixed by Hon. the Speaker to elect Fourteen Members to be Members of the Committee of Privileges for the Financial year 1988-99".

The motion was put to vote and carried.

(10) On the 16th April 1998, Hon. Thiru Ko .Si. Mani, Minister for Rural Development and Local Administration, moved the following motion:-

"That this House do extend for another period of six months relaxing Rule 156(1) of the Tamil Nadu Legislative Assembly Rules, the time for presentation of the Report of the Select Committee on the Tamil Nadu Urban Local Bodies Bill, 1997 (L.A. Bill No. 42 of 1997)"

The motion was put to vote and carried nem con.

(11) On the 24th April 1998, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That Rule 32 of the Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for 'Questions and Answers' be suspended on the 27th April, 1998 and the House do resolve to transact Government business".

The motion was adopted nem con.

(12) On the 6th May 1998, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That Rule 32 of the Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for 'Questions and Answers' be suspended on the 11th May, 1998 and the House do resolve to transact Government business".

The motion was adopted nem con.

(13) On the 11th may 1998, Hon. Kalaingar M. Karunanidhi, Chief Minister moved the following motion:-

"That the White Paper on the Coimbatore bomb blasts which was laid on the Table of the House on 23-04-1998 be take up for discussion".

Twelve Members including the Leader of Opposition took part in the discussion. At the end Hon. Chief Minister replied to the debate. The motion was talked out.

(14) On the 14th May 1998, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That Rule 32 of the Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for 'Questions and Answers' be suspended on the 15th April, 1998 and the House do resolve to transact Government business".

The motion was adopted nem con.

(15) On the 20th May, 1998, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That Rule 32 of the Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for 'Questions and Answers' be suspended on the 21st May, 1998 and the House do resolve to transact Government business".

The motion was adopted nem con.



(16) On the 21st May 1998, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That Rule 32 of the Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for 'Questions and Answers' be suspended on the 22nd May 1998 and the House do resolve to transact Government business".

The motion was adopted nem con.

(17) On the 29th May 1998, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That Rule 32 of the Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for 'Questions and Answers' be suspended on the 30th May, 1998 and the House do resolve to transact Government business".

The motion was adopted nem con.

(18) On the 30th May 1998, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motions:-

"That under Rule 25 (1) of the Tamil Nadu Legislative Assembly Rules, the House be adjourned sine die".

The Motion was put to vote and carried nem-con.

### **XVIII. PRIVILEGE MATTERS**

(1) On the 4th May 1998, Dr. K. Krishnasamy raised a matter of privilege against police official as he had been denied an opportunity to express his condolence on the demise of a Dalit in Tirunelveli District.

Hon. the Speaker said that he will give his ruling soon after the receipt of the explanatory report from the official concerned.

(2) On the 30th May 1998 Thiru G. Palanisamy raised a matter of privilege against Dr. K. Krishnasamy.

Hon. the Deputy Speaker suo-moto referred the matter to the Committee of Privileges for its examination and report.

### **XIX. ANNOUNCEMENTS FROM THE CHAIR**

(1) On the 19th March 1998, Hon. the Speaker announced in the House that consequent on the expulsion of Thiru A. Rajendiran alias Dheeran from the P.M.K. and as an interim arrangement, Members of P.M.K. Legislature party consisting of

Thiru I. Ganesan, G.K. Mani and P. Govindan would be known as Members of the Pattali Makkal Katchi-I and Thiru A. Rajendiran alias Dheeran, would represent Pattali Makkal Katchi-II.

(2) On the 19th March 1998, Hon. the Speaker announced that Dr. K. Krishnasamy hitherto functioning as a Member of Devendrar Sangam would henceforth be treated as a Member of "Pudhiya Tamizhagam."

(3) On the 19th March 1998, Hon. the Speaker announced in the House that Thiru S. Thirunavukkarasu functioning as a Member of A.I.A.D.M.K. (T) Legislature Party would henceforth function as a Member of M.G.R.A.D.M.K., as he contested the recent Lok Sabha election in that name.

(4) On the 18th May 1998, Hon. the Speaker while announcing the names of the Members of the Standing Committees of the House for the year 1998-99 stated that these committees would be deemed to be constituted with effect from 29-5-1998.

(5) On the 20th May 1998, Hon. Deputy Speaker announced in the House that in view of Anti-Terrorist Pledge to be administered by the Hon. Chief Minister on 21-5-1998 at the Parade Ground in the Secretariat, the House would meet at 9.30 A.M. on 21-5-1998 and adjourn at 10.45 A.M. to meet again at 11.15 A.M. to enable the Members to participate in the pledge.

## **XX. ANNOUNCEMENTS**

(1) On the 15th May 1998, Hon. Thiru Arcot N. Veerasamy, Minister for Health and Electricity announced in the House that the centre had informed the Tamil Nadu Government that the proposed National Thermal Power Corporation (NTPC) plant at Cheyyar with a capacity of 2000 MW would function by utilising water from Palar river.

(2) On the 22nd May 1998, Hon. Thiru Arcot N. Veerasamy, Minister for Health and Electricity on behalf of Hon. Chief Minister announced in the House that Ervadi Khasim, Leader of the Muslim fundamentalist organisation 'Islam Defence Force' and carrying a reward of Rs. 2 lakhs on his head, was arrested by the City Police near Perambur Railway Station in the afternoon.

## **XXI. ELECTION TO THE STATUTORY BODIES.**

(1) On the 21st May 1998, Hon. the Deputy Speaker announced that the following Members had been duly elected to the Senates of Universities mentioned below:

- (i) Senate of the Manonmaniam Sundaranar University, Tirunelveli.

Thiru R. Chokkar  
Thiru K. Naina Mohammed.

(ii) Senate of the Periyar University, Salem.

Thiru T.P. Arumugam  
Thiru K. Manoharan

On the 21st May 1998, Hon. the Deputy Speaker announced that the following Members had been duly elected to State Library Committee:

Thiru V. Velusamy  
Thiru Chengai Sivam

## **XXII. WARNING TO MEMBERS**

On 19th March 1998, Hon. Speaker issued a stern warning to Thiruvalargal P.R. Sundaram and C. Karuppasamy, Members of AIADMK for their "unpardonable and uncivilised" behavior for having showed banners and wearing black flags and raising slogans at the time of Governor's Address. Hon. Speaker further stated as follows:--

"I cannot be a mute spectator, if Members obstruct the proceedings of the House or if the Governor is attacked. The Chair has the full authority and power to restore order even while the Governor was addressing the House. Even if there is no such precedent, I am setting the precedent."

## **XXIII. NAMING AND WITHDRAWAL**

On the 1st April 1998, Hon. Speaker named Thiru R. Thamaraiikkani for defying the Chair and asked him to withdraw from the House. The Member promptly withdrew from the House.

## **XXIV. FELICITATIONS.**

(1) On the 21st April 1998, Hon. Speaker conveyed the greetings on behalf of the House to Hon. Thiru Arcot N. Veerasamy, Minister for Health and Electricity on his 61st birth day.

(2) On the 19th May 1998, the Legislative Assembly wished the Hon. Speaker Thiru P.T.R. Palanivel Rajan, bon voyage for his trip abroad to participate in the Tenth Commonwealth Parliamentary Seminar scheduled to be held at Charlottetown in Prince Edward Island, Canada, from 21st May to 28th May 1998.

The Leader of Opposition, Thiru S. Balakrishnan, Hon. Chief Minister and the Leader of Indian National League Thiru M. Abdul Latheef conveyed the good wishes of the House.

Hon. Speaker thanked the Members and assured that he would discharge the responsibilities given to him at the Conference to the best of his ability.

(3) On the 30th May 1998, Hon. Deputy Speaker on behalf of the House and on his own behalf felicitated the Hon. Chief Minister on his 75th Birth Day falling on 3rd June 1998 and wished him many happy returns of the day.

### **XXV. CONSTITUTION OF COMMITTEES.**

The following Committees were constituted for the year 1998-99 on 29th May 1998:-

1. Committee on Estimates
2. Committee on Public Accounts
3. Committee on Public Undertakings.
4. Committee on Privileges
5. Business Advisory Committee
6. Committee on Rules
7. Committee on Delegated Legislation
8. House Committee
9. Committee on Government Assurances
10. Committee on Petitions
11. Library Committee
12. Committee on Papers Laid on the Table

The names of Members of the above Committees are given in Appendix.

### **XXVI. PRESENTATION OF REPORTS BY THE COMMITTEES.**

- |   |  |                 |
|---|--|-----------------|
| 1 | Twenty-Seventh Report of the Committee on Papers Laid on the Table, 1997-98. | 21st March 1998 |
| 2 | Twenty-eighth Report of the Committee on Papers Laid on the Table, 1997-98.  | 21st March 1998 |
| 3 | Twenty-Ninth Report of the Committee on Papers Laid on the Table, 1997-98.   | 21st March 1998 |
| 4 | Thirtieth Report of the Committee on Papers Laid on the Table, 1997-98.      | 21st March 1998 |
| 5 | Ninth Report of the Committee on Delegated Legislation, 1997-98.             | 3rd April 1998  |
| 6 | Thirty-First Report of the Committee on Papers Laid on the Table, 1997-98.   | 3rd April 1998  |
| 7 | Thirty-second Report of the Committee on Papers Laid on the Table, 1997-98.  | 3rd April 1998  |
| 8 | Thirty-third Report of the Committee on Papers Laid on the Table, 1997-98.   | 3rd April 1998  |
| 9 | Thirty-fourth Report of the Committee on Papers Laid on the Table, 1997-98.  | 3rd April 1998  |

10	Thirty-fifth Report of the Committee on Papers Laid on the Table, 1997-98.	3rd April 1998
11	Seventy-sixth Report of the Committee on Public Accounts, 1997-98.	17th April 1998
12	Seventy-seventh Report of the Committee on Public Accounts, 1997-98.	17th April 1998
13	Seventy-eighth Report of the Committee on Public Accounts, 1997-98.	17th April 1998
14	Seventy-ninth Report of the Committee on Public Accounts, 1997-98.	17th April 1998
15	Eightieth Report of the Committee on Public Accounts, 1997-98.	17th April 1998
16	Sixth Report of the Committee on Government Assurances, 1997-98.	17th April 1998
17	Eighty-first Report of the Committee on Public Accounts, 1997-98.	20th April 1998
18	Eighty-second Report of the Committee on Public Accounts, 1997-98.	20th April 1998
19	Eighty-third Report of the Committee on Public Accounts, 1997-98.	20th April 1998
20	Eighty-fourth Report of the Committee on Public Accounts, 1997-98.	20th April 1998
21	Eighty-fifth Report of the Committee on Public Accounts, 1997-98.	20th April 1998
22	Thirty-sixth Report of the Committee on Public Undertaking, 1997-98.	20th April 1998
23	Thirty-Seventh Report of the Committee on Public Undertakings, 1997-98.	20th April 1998
24	Thirty-eighth Report of the Committee on Public Undertakings, 1997-98.	20th April 1998
25	Eighty-sixth Report of the Committee on Public Accounts, 1997-98.	21st April 1998
26	Eighty-seventh Report of the Committee on Public Accounts, 1997-98	21st April 1998
27	Eighty-eighth Report of the Committee on Public Accounts, 1997-98	21st April 1998
28	Eighty-ninth Report of the Committee on Public Accounts, 1997-98	21st April 1998

29	Ninetieth Report of the Committee on Public Accounts, 1997-98	21st April 1998
30	Ninety-first Report of the Committee on Public Accounts, 1997-98	22nd April 1998
31	Ninety-second Report of the Committee on Public Accounts, 1997-98	22nd April 1998
32	Ninety-third Report of the Committee on Public Accounts, 1997-98	22nd April 1998
33	Ninety-fourth Report of the Committee on Public Accounts, 1997-98	22nd April 1998
34	Ninety-fifth Report of the Committee on Public Accounts, 1997-98	22nd April 1998
35	Ninety-sixth Report of the Committee on Public Accounts, 1997-98	23rd April 1998
36	Ninety-seventh Report of the Committee on Public Accounts, 1997-98	23rd April 1998
37	Ninety-eighth Report of the Committee on Public Accounts, 1997-98	23rd April 1998
38	Ninety-ninth Report of the Committee on Public Accounts, 1997-98	23rd April 1998
39	Hundredth Report of the Committee on Public Accounts, 1997-98	23rd April 1998
40	One hundred and first Report of the Committee on Public Accounts, 1997-98	23rd April 1998
41	One hundred and second Report of the Committee on Public Accounts, 1997-98	23rd April 1998
42	One hundred and third Report of the Committee on Public Accounts, 1997-98	23rd April 1998
43	One hundred and fourth Report of the Committee on Public Accounts, 1997-98	23rd April 1998
44	One hundred and fifth Report of the Committee on Public Accounts, 1997-98	23rd April 1998
45	One hundred and sixth Report of the Committee on Public Accounts, 1997-98	23rd April 1998
46	One hundred and seventh Report of the Committee on Public Accounts, 1997-98	23rd April 1998
47	One hundred and eighth Report of the Committee on Public Accounts, 1997-98	23rd April 1998

48	Ninth Report of the Committee on Estimates, 1997-98	5th May 1998
49	Tenth Report of the Committee on Estimates, 1997-98	5th May 1998
50	Eleventh Report of the Committee on Estimates, 1997-98	6th May 1998
51	Thirty-ninth Report of the Committee on Public Undertakings, 1997-98	13th May 1998
52	Fortieth Report of the Committee on Public Undertakings, 1997-98	13th May 1998
53	Forty-first Report of the Committee on Public Undertakings, 1997-98	13th May 1998
54	Forty-second Report of the Committee on Public Undertakings, 1997-98	13th May 1998
55	One hundred and Ninth Report of the Committee on Public Accounts, 1997-98	14th May 1998
56	One hundred and Tenth Report of the Committee on Public Accounts, 1997-98	14th May 1998
57	One hundred and Eleventh Report of the Committee on Public Accounts, 1997-98	14th May 1998
58	One hundred and Twelfth Report of the Committee on Public Accounts, 1997-98	14th May 1998
59	One hundred and Thirteenth Report of the Committee on Public Accounts, 1997-98	14th May 1998
60	One hundred and Fourteenth Report of the Committee on Public Accounts, 1997-98	14th May 1998
61	Tenth Report of the Committee on Delegated Legislation, 1997-98	14th May 1998
62	Forty-third Report of the Committee on Public Undertakings, 1997-98	15th May 1998
63	Forty-fourth Report of the Committee on Public Undertakings, 1997-98	15th May 1998
64	Forty-fifth Report of the Committee on Public Undertakings, 1997-98	15th May 1998
65	Ninth Report of the Committee on Petitions, 1997-98	18th May 1998
66	Tenth Report of the Committee on Petitions, 1997-98	18th May 1998

67	Eleventh Report of the Committee on Petitions, 1997-98	18th May 1998
68	Forty-Sixth Report of the Committee on Public Undertakings, 1997-98	19th May 1998
69	Forty-Seventh Report of the Committee on Public Undertakings, 1997-98	19th May 1998
70	Forty-eighth Report of the Committee on Public Undertakings, 1997-98	19th May 1998
71	Forty-ninth Report of the Committee on Public Undertakings, 1997-98	19th May 1998
72	Fiftieth Report of the Committee on Public Undertakings, 1997-98	19th May 1998
73	Fifty-first Report of the Committee on Public Undertakings, 1997-98	22nd May 1998
74	Fifty-second Report of the Committee on Public Undertakings, 1997-98	22nd May 1998
75	Fifty-third Report of the Committee on Public Undertakings, 1997-98	22nd May 1998
76	Fifty-fourth Report of the Committee on Public Undertakings, 1997-98	22nd May 1998
77	Eleventh Report of the Committee on Delegated Legislation, 1997-98	26th May 1998
78	Fifty-fifth Report of the Committee on Public Undertakings, 1997-98	27th May 1998
79	Fifty-sixth Report of the Committee on Public Undertakings, 1997-98	27th May 1998
80	Fifty-seventh Report of the Committee on Public Undertakings, 1997-98	27th May 1998
81	Fifty-eighth Report of the Committee on Public Undertakings, 1997-98	27th May 1998
82	Twelfth Report of the Committee on Estimates, 1997-98	28th May 1998
83	Thirteenth Report of the Committee on Estimates, 1997-98	28th May 1998
84	Fourteenth Report of the Committee on Estimates, 1997-98	28th May 1998
85	Fifteenth Report of the Committee on Estimates, 1997-98	28th May 1998



86	Hundred and Fifteenth Report of the Committee on Public Accounts, 1997-98	28th May 1998
87	Hundred and Sixteenth Report of the Committee on Public Accounts, 1997-98	28th May 1998
88	Hundred and seventeenth Report of the Committee on Public Accounts, 1997-98	28th May 1998
89	Hundred and eighteenth Report of the Committee on Public Accounts, 1997-98	28th May 1998
90	Hundred and nineteenth Report of the Committee on Public Accounts, 1997-98	28th May 1998
91	Hundred and twentieth Report of the Committee on Public Accounts, 1997-98	28th May 1998
92	Hundred and twenty-first Report of the Committee on Public Accounts, 1997-98	28th May 1998
93	Hundred and twenty-second Report of the Committee on Public Accounts, 1997-98	28th May 1998
94	Hundred and twenty-third Report of the Committee on Public Accounts, 1997-98	28th May 1998
95	Fifty-ninth Report of the Committee on Public Undertakings, 1997-98	28th May 1998
96	Sixtieth Report of the Committee on Public Undertakings, 1997-98	28th May 1998
97	Sixty-first Report of the Committee on Public Undertakings, 1997-98	28th May 1998
98	Sixty-second Report of the Committee on Public Undertakings, 1997-98	28th May 1998
99	Sixty-third Report of the Committee on Public Undertakings, 1997-98	28th May 1998
100	Twelfth Report of the Committee on Delegated Legislation, 1997-98	28th May 1998
101	Sixty-fourth Report of the Committee on Public Undertakings, 1997-98	29th May 1998
102	Sixty-fifth Report of the Committee on Public Undertakings, 1997-98	29th May 1998
103	Report of the Committee of Privilege in regard to the matter of privilege raised by Dr. K. Krishnasamy, M.L.A.,	29th May 1998

**XXVII. PAPERS LAID ON THE TABLE OF THE HOUSE**

During the period, 453 papers were laid on the Table of the House, the details of which are given below:-

A. Statutory Rules and Orders	... 175
B. Reports, Notifications and Other Papers	... 278
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	453
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**APPENDIX****BUSINESS ADVISORY COMMITTEE  
(Constituted on the 29th May 1998)****CHAIRMAN**

1. Hon. Thiru P.T.R. Palanivel Rajan, Speaker

**MEMBERS**

2. Hon. Kalaingar M. Karunanidhi, Chief Minister
3. Hon. Prof. K. Anbazhagan, Leader of the House
4. Hon. Thiru Arcot N. Veerasamy, Minister for Health and Electricity
5. Hon. Thiru Parithi Ellamvazhuthi, Deputy Speaker
6. Thiru S. Balakrishnan, Leader of Opposition
7. Thiru B.M. Mubarak, Chief Government Whip
8. Thiru R. Chokkar
9. Thiru G. Palanisamy
10. Thiru M. Abdul Latheef
11. Thiru R. Thamaraiikkani
12. Thiru S. Thirunavukkarasu
- \*13. Thiru I. Ganesan
14. Thiru A. Rajendiran (alies) Dheeran
15. Thiru L. Santhanam
16. Thiru C. Velayuthan
17. Thiru D. Mony
18. Dr. K. Krishnasamy
19. Thiru B. Venkatasamy

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\* with effect from the 16th March 1998.

**COMMITTEE ON RULES**  
**(Constituted on the 29th May 1998)**

**CHAIRMAN**

1. Hon. Thiru P.T.R. Palanivel Rajan, Speaker

**MEMBERS**

2. Hon. Kalaignar M. Karunanidhi, Chief Minister
3. Hon. Prof. K. Anbazhagan, Leader of the House
4. Hon. Thiru Aladi Aruna, Minister for Law
5. Hon. Thiru Parithi Ellamvazhuthi, Deputy Speaker
6. Thiru S. Balakrishnan, Leader of the Opposition
7. Thiru B.M. Mubarak, Government Chief Whip
8. Thiru S. Alagiri
9. Thiru Kuzhandia Tamizharasan
10. Thiru D. Mony
11. Thiru A. Rajendran
12. Dr. V. Ramaswamy
13. Thiru L. Santhanam
14. Thiru R. Sethunathan
15. Thiru A.L. Subramanian
16. Thiru S. Thirunavukkarasu
17. Thiru K.M. Vijayakumar.

**COMMITTEE OF PRIVILEGES**  
**(Constituted on the 29th May 1998)**  
**CHAIRMAN**

1. Hon. Thiru Parithi Ellamvazhuthi, Deputy Speaker (EX-OFFICIO)

**MEMBERS**

2. Hon. Prof. K. Anbazhagan, Leader of the House (EX-OFFICIO)
3. Thiru S. Balakrishnan, Leader of the Opposition (EX-OFFICIO)
4. Thiru S.N. Balasubramanian
5. Thirumathi Gomathi Srinivasan
6. Thiru M.N. Jothi Kannan
7. Thiru S.V. Krishnan
8. Thiru M. Muthuramalingam
9. Thiru K. Niana Mohamed
10. Thiru G. Nizamudeen
11. Thiru V.P. Rajan
12. Thiru S. Raju
13. Thiru K. Ravi Sankar
14. Thirumathi R. Saraswathy
15. Thiru V.P. Singaravelu
16. Thiru S. Sivaraj
17. Thiru U. Thisaiveeran

**COMMITTEE ON ESTIMATES  
(Constituted on the 29th May 1998)**

**CHAIRMAN**

1. Thiru S. Ramalingan

**MEMBERS**

2. Hon. Kalaingar M. Karunanidhi, Chief Minister (EX-OFFICIO)
3. Thiru B. Ranganathan, Chairman, Committee on Public Accounts (EX-OFFICIO)
4. Thiru A. Natarajan, Chairman, Committee on Public Undertakings (EX-OFFICIO)
5. Thiru D. Amaramoorthy
6. Thiru V. Anbalagan
7. Thiru A. Asokan
8. Thiru I. Ganesan
9. Thiru C. Gopu
10. Dr. K. Krishnasamy
11. Thiru R. Mahendran
12. Thiru S.S. Mohammed Ismail
13. Thiru S. Puratchimani
14. Thiru E. Ramalingam
15. Dr. E.S.S. Raman
16. Thiru R. Sakkarpani
17. Thiru C. Shanmugam
18. Thiru V. Sivapunniam
19. Thiru K. Sundar

**COMMITTEE ON PUBLIC ACCOUNTS**  
**(Constituted on the 29th May 1998)**

**CHAIRMAN**

1. Thiru B. Ranganathan

**MEMBERS**

2. Hon. Kalaignar M. Karunanidhi, Chief Minister (EX-OFFICIO)
3. Thiru S. Ramalingam, Chairman, Committee on Estimates (EX-OFFICIO)
4. Thiru A. Natarajan, Chairman, Committee on Public Undertakings (EX-OFFICIO)
5. Thiru P. Balasubramanian
6. Thiru A. Deivanayagam
7. Thiru P. Govindan
8. Thiru K. Manivarma
9. Thiru Mohamed Kother Mohideen
10. Thiru L. Mookaiah
11. Thiru V. Muthu
12. Thiru K.V. Nannan
13. Thiru K. Ravi Arunan
14. Thiru S.R. Sivalingam
15. Thiru R. Sivanantham
16. Thiru K. Subbarayan
17. Thiru G. Thalpathi
18. Thiru S.K. Vedarathinam
19. Thiru K. Velsamy

**COMMITTEE ON PUBLIC UNDERTAKINGS**  
**(Constituted on the 29th May 1998)**

**CHAIRMAN**

1. Thiru A. Natarajan

**MEMBERS**

2. Thiru S. Ramalingam, Chairman Committee on Estimates  
(EX-OFFICIO)
3. Thiru B. Ranganathan, Chairman, Committee on Public Accounts  
(EX-OFFICIO)
4. Thiru S. David Selwyn
5. Thiru R. Gandhi
6. Thiru C. Gnanasekaran
7. Thiru v. Govindan
8. Thiru V.K. Lakshmanan
9. Thiru G.K. Mani
10. Thiru G. Palanisamy
11. Thiru M. Ranganathan
12. Thiru A. Rasendiran (alies) Dheeran
13. Thiru R.R. Sekaran
14. Thiru M. Shanmugham
15. Thiru C. Subramani (alies) C.S. Mani
16. Thiru P.R. Sundaram
17. Thiru K.K. Veerappan
18. Thiru V. Velusamy



**COMMITTEE ON DELEGATED LEGISLATION  
(Constituted on the 29th May 1998)**

**CHAIRMAN**

1. Thiru M. Abdul Latheef

**MEMBERS**

2. Thiru Era. Bernard
3. Thiru R. Chokkar
4. Thiru B. Duraisamy
5. Dr. (Thirumathi) Kanchana Kamalanathan
6. Thiru N. Karuppanna Odayar
7. Thiru E. Pugazhendhi
8. Thiru P. Rajamanickam
9. Thiru O.R. Ramachandran
10. Thiru A. Gee. Sampath
11. Thiru S.P. Thangavelan
12. Thiru S.N.M. Ubayadullah

**COMMITTEE ON GOVERNMENT ASSURANCES**  
**(Constituted on the 29th May 1998)**

**CHAIRMAN**

1. Dr. D. Kumardas

**MEMBERS**

2. Thiru M. Appavu
3. Thiru V.G. Dhanapal
4. Thiru P. Govindan
5. Thiru A. Marimuthu
6. Thiru M. Panneerselvam
7. Thiru N. Periyasamy
8. Thiru S.K. Rajendran
9. Thiru M.P. Swaminathan
10. Thiru Selvaraj alias Kavithaipithan
11. Thiru S.V. Thirugnanasambandam
12. Thiru P.N. Vallarasu

**HOUSE COMMITTEE**  
**(Constituted on the 29th May 1998)**

**CHAIRMAN**

1. Thiru K. Manoharan

**MEMBERS**

2. Thiru P. Aasiyan
3. Thiru N.R. Alagaraja
4. Thiru L. Ayyalusamy
5. Dr. A. Gnanasekaran
6. Thiru P. Gopal
7. Thiru Kuttalam P. Kalyanam
8. Thiru g. Mohanadasan
9. Thiru P. Mohan kandaswamy
10. Thiru P. Murugesan
11. Thirumathi. A.S. Ponnammal
12. Thiru C.R. Ramachandran
13. Thiru C. Shanmugam
14. Thiru R. Sivaraman
15. Thiru A. Sudalaimuthu
16. Thiru E.G. Sugavanam
17. Thiru K. Thangamani
18. Thiru A. Venkatachalam

**COMMITTEE ON PETITIONS  
(Constituted on the 29th May 1998)**

**CHAIRMAN**

1. Thiru B.M. Mubarak

**MEMBERS**

2. Dr. M. Devarajan
3. Thiru R. Eswaran
4. Thiru A.J. Manikkannan
5. Thiru T. Nataraj
6. Thiru S.S. Ponmudi
7. Thirumathi Vasuki Murugesan
8. Thirumathi R. Vedammal
9. Thiru P. Veldurai
10. Thiru G.L. Venkatachalam
11. Thiru B. Venkataswamy

**LIBRARY COMMITTEE**  
**(Constituted on the 29th May 1998)**

**CHAIRMAN**

1. Hon. Thiru P.T.R. Palanivel Rajan, Speaker

**MEMBERS**

2. Thiru A.V. Abdul Naser
3. Dr. V. Alban
4. Thirumathi Anne D' Monte
5. Thiru B. Arunkumar
6. Thiru S.S. Mani Nadar
7. Dr. (Thirumathi) Padma
8. Thiru C. Ramachandran
9. Thirumathi Subbulakshmi Jegadeesan
10. Thiru Thamgam Thenarasu

**COMMITTEE ON PAPERS LAID ON THE TABLE OF THE HOUSE  
(Constituted on the 29th May 1998)**

**CHAIRMAN**

1. Thiru M.A. Vaidhyalingam

**MEMBERS**

2. Thiru V.A. Andamuthu
3. Thiru T.P. Arumugam
4. Thiru V. Chinniah
5. Thiru K.C. Ganesan
6. Thiru K. Kannaiyan
7. Thiru C. Karuppasamy
8. Thiru A. Mani
9. Thiru S. Raja Reddi
10. Thiru K.R. Ramasamy
11. Thiru R. Selvam

## ANNEXURE

<i>Demand Number and Name</i>	<i>Date of Discussion and Voting of Demands</i>
20-Agriculture	7th April, 1998
52-Capital Outlay on Agriculture	"
17-Education	15th April, 1998 and 16th April, 1998
18-Medical	17th April, 1998
19-Public Health	"
5-Stamps-Administration	20th April, 1998
6-Registration	(Morning)
47-Rural Industries	
59-Capital Outlay on Rural Industries	
26-Khadi and Village Industries	20th April, 1998 (Evening)
1-Land Revenue Department	21st April, 1998
40-Relief on account of Natural Calamities	
45-Compensation and Assignment	
35-Irrigation	22nd April, 1998
36-Public Works-Buildings	
54-Capital Outlay on Irrigation	
55-Capital Outlay on Public Works-Buildings	
29-Social Welfare	23rd April, 1998
28-Labour including Factories	24th April, 1998
27-Rural Development	27th April, 1998
48-Water Supply	(Morning and Evening)
49-Municipal Administration	
23-Co-operation	28th April 1998
34-Civil Supplies	
30-Welfare of the Scheduled Tribes and Castes etc.,	29th April 1998

<i>Demand Number and Name</i>	<i>Date of Discussion and Voting of Demands</i>
25-Handlooms and Textiles	30th April, 1998
37-Environment	
4-Genral Sales Tax and Other Taxes and Duties-Administration	4th May, 1998
9-Head of State, Ministers and Head quarters Staff	
11-District Administration	
3-Motor Vehicles Acts-Administration	5th May, 1998
39-Road Transport Services and Shipping	
57-Capital Outlay on Road Transport Services and shipping	
31-Welfare of the Backward Classes, Most Backward Classes and Denotified Communities	6th May, 1998 (Morning and Evening)
13-Administration of Justice	12th May, 1998
14-Jails	
12-Administration of the Tamil Nadu Hindu Religious and Charitable Endowments Acts, 1959	13th May, 1998
51-Tamil Development - Culture	
24-Industries	14th May, 1998
53-Capital Outlay on Industrial Development	
32-Housing	15th May, 1998
33-Urban Development	
21-Fisheries	
10-Milk Supply Schemes	18th May, 1998
43-Stationery and Printing	19th May, 1998
44-Forest Department	
58-Capital Outlay on Forests	
22-Animal Husbandry	20th May, 1998
46-Information and Film Technology	21st May, 1998
50-Tourism	



<i>Demand Number and Name</i>	<i>Date of Discussion and Voting of Demands</i>
2-State Excise Department 15-Police 16-Fire Services	22nd May, 1998 and 25th May, 1998
41-Pensions and Other Retirement Benefits 42-Miscellaneous 60-Miscellaneous Capital Outlay 61-Loans and Advances by the State Government 7-State Legislature 8-Election	26th May, 1998
38-Roads and Bridges 56-Capital Outlay on Roads and Bridges	27th May, 1998

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